

(d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) Yes, Sir.

(b) In view of the Policy of Government of India to phase out the Janata Cloth Scheme during 8th Plan Period, there had been reduction in the targets allocated for all the States including Madhya Pradesh in 1991-92.

(c) No, Sir. As against a target of 18 million square metres fixed for Madhya Pradesh during 1991-92, the achievement has been 17.63 million squares metres.

(d) Does not arise.

[English]

#### Import of Air Safety Equipment

4319. SHRI G. MADE GOWDA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to import modern equipment to ensure air safety;

(b) if so, the details thereof;

(c) the action taken by the Government in this regard; and

(d) the estimated expenditure thereon?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) Yes, Sir.

(b) The National Airports Authority (NAA) are importing Instrument Landing Systems (ILS), Very High Frequency

Omni Range, Distance Measuring Equipment, Airport Surveillance Radars, Air, Route Surveillance Radars, Monopulse Secondary Surveillance Radars, Airport Surface Detection Equipment, Radar Data Processing System, Flight Data Processing System, Voice Communication and Control System and Automatic Self Briefing System.

(c) NAA has already entered into a Turnkey contract for the modernisation of the Air Traffic Services at Bombay and Delhi Airports. Action has also been completed for the import of ILSs and Radars and other equipment for other airports.

(d) The total cost on import of all these equipment is around Rs. 262 crores.

#### Bank Loans for Buying Luxury Items

4320. SHRI HARILAL NANJI PATEL: Will the Minister of FINANCE be pleased to state:

(a) whether some Nationalised banks have launched a scheme for granting loans for buying luxury items;

(b) if so, the details of such banks;

(c) the amount of such loan proposed to be granted and the time limit for its recovery;

(d) the rate of interest on such loans; and

(e) the other terms and conditions for extending the above loans?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to

(e). The information is being collected and to the extent available will be laid on the Table of the House.

[*Translation*]

**Development of Rural Areas by IDBI**

4321. SHRI HARI KEWAL PRASAD: Will the Minister of FINANCE be pleased to state:

(a) whether the Industrial Development Bank of India has selected ten blocks for the industrial development of rural areas;

(b) if so, the details of such blocks, and

(c) the reaction of the Government on the works executed in these blocks on experimental basis together with the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) and (b). The Industrial Development Bank of India (IDBI) has reported that it has selected ten blocks for industrial development in the rural areas. The names of such blocks and the State to which they belong are given as under:—

Name of the Block	State
Bheemgal	Andhra Pradesh
Gaya	Bihar
Rait	Himachal Pradesh
Dansal	Jammu & Kashmir

Name of the Block	State
Kothamangalam	Kerala
Boriguma	Orissa
Kishngarbhas	Rajasthan
Chaubepur	Utter Pradesh
Purulia	West Bengal
Kesla	Madhya Pradesh

(c) IDBI had initiated in 1983-84 an experimental programme for adopting ten selected blocks in different parts of the country for innovative experiments in the field of rural industrialisation. IDBI's support for block adoption programme was Rs. 3 lakhs per block per annum. The programme was concluded in June, 1991, as it was felt that by then the stage would have been set for self-sustained development. As on 31.3.1993, 2187 units had been set up in 10 blocks mentioned above channelising an investment of Rs. 226.04 lakhs and generating employment of 5845 persons.

IDBI has also reported that other agencies like National Bank for Agriculture and Rural Development (NABARD) and Small Industries Development Bank of India (SIDBI) are now implementing block adoption programmes.

**Agreement with Air Taxi Operators**

4322. SHRI RAM KRIPAL YADAV: SHRI AVTAR SINGH BHADANA:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state: